

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO-181
TO BE ANSWERED ON-04.07.2019

SETTING UP OF BIO-GAS PLANTS

*181. SHRI RAM CHARAN BOHRA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has any scheme to make bio-gas available in remote/rural areas of the country for cooking purposes;
- (b) if so, the details thereof;
- (c) the number of villages where bio-gas plants have been set-up during the last three years and the current year, State/ UT-wise; and
- (d) the steps taken by the Government to encourage the use of bio-gas cooking stove in the country ?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI R. K. SINGH)

(a) to (d) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 181 to be answered on 04/07/2019 regarding setting up of bio-gas plants

(a) The Ministry of New and Renewable Energy (MNRE) is implementing the New National Biogas and Organic Manure Programme (NNBOMP), a Central Sector Scheme, for setting up small Biogas plants (in the size range of 1 to 25 cubic metre) based on cattle dung and other mixed biodegradable wastes in remote, rural and semi-urban areas of the country. The scheme aims to provide biogas as a clean fuel for cooking, lighting, and meeting other thermal and small power needs in remote, rural and semi-urban areas of the country. The organic bio-manure produced in the process can be used for sustaining soil health and increasing crop yield.

(b) Under NNBOMP a target of setting up 76000 small biogas plants has been fixed for the current year. The State/UT-wise details of targets fixed for the current year are given in **Annexure-I**. The details of available Central Financial Assistance (CFA) under NNBOMP are given in **Annexure-II**.

(c) The State/UT-wise details of biogas plants installed and number of villages covered under the erstwhile National Biogas and Manure Management Programme (NBMMP) during 2016-17 & 2017-18 and under NNBOMP during 2018-19 & current year, 2019-20 are given in **Annexure-III**. The indicative targets for the current year set under the New National Biogas and Organic Manure Programme (NNBOMP) as detailed in **Annexure-I** have been communicated to various States/UTs on 14.05.2019.

(d) In order to promote and encourage the use of biogas as clean cooking fuel, the earlier scheme, NBMMP was modified and is now being implemented as New National Biogas and Organic Manure Programme (NNBOMP) w.e.f. 01.04.2018. The Rural Development Departments of the State Governments/UT Administrations have been designated as the main Programme Implementing Agencies. Under NNBOMP, the maximum size of family type biogas plants has been enhanced from 6 cubic metre capacity to 25 cubic metre capacity to cover untapped potential of Biogas Energy in the remote/ rural and semi-urban areas. In addition, Central Financial Assistance (CFA) has also been enhanced under the NNBOMP, which varies from a minimum of Rs.7500/- per plant for 1 cubic metre size Biogas Plants to Rs.35,000/- per biogas plant in the small biogas plant size range of 20-25 cubic metre depending upon the location and category of the beneficiaries. The details of CFA available are given in **Annexure-II**. In order to encourage the use of biogas plant linked with sanitary toilets, an additional subsidy of Rs.16,00/- per plant up to 10 cubic meter size is also available.

ANNEXURE - I

ANNEXURE-I, REFERRED TO IN REPLY TO THE PARTS (b) & (c) OF THE LOK SABHA STARRED QUESTION NO. 181 TO BE ANSWERED ON 04.07.2019 ON “SETTING UP OF BIOGAS PLANTS”.

State-wise and State Programme Implementing Agency-wise (including KVIC & NDDDB) Physical Targets allocated for setting up of small biogas plants under NNBOMP during the year 2019-20.

Sl. No.	State/ UT	State / UT PIA	Target (Numbers of biogas plants)			Total Nos. of Biogas Plants
			General	S.C.	S.T.	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Andhra Pradesh	NREDCAP	2500	500	1000	4000
2	Arunachal Pradesh	APEDA	100	-	100	200
3	Assam	FDA (S F)	4000	400	600	5000
4	Bihar	RDD	500	500	-	1000
5	Chhattisgarh	CREDA	3000	1000	1500	5500
6	Goa	Agriculture Deptt.	200	100	-	300
7	Gujarat	GAIC	1000	600	1000	2600
8	Haryana	Agriculture Deptt. RDD	1500 800	300 400	200 --	2000 1200
9	Himachal Pradesh	RDD	200	100	100	400
10	J & K	RDD	200	100	100	400
11	Jharkhand	RDD	300	200	200	700
12	Karnataka	RDPRD	6000	700	300	7000
13	Kerala	Agriculture Deptt. RDD	1000 800	100 400	-- 200	1100 1400
14	Madhya Pradesh	MPSAIDC	4000	800	1000	5800
15	Maharashtra	RDD	6500	1200	800	8500
16	Manipur	RDD	100	--	100	200
17	Meghalaya	MNREDA	100	--	400	500
18	Mizoram	DA & V	100	--	300	400
19	Nagaland	RDD	100	--	200	300
20	Odisha	OREDA	800	400	300	1500
21	Punjab	PEDA	4000	500	--	4500
22	Puducherry	RDD	200	--	--	200
23	Rajasthan	RDD	2500	400	400	3300
24	Sikkim	SREDA	100	--	200	300
25	Tamilnadu	RDPRD	500	300	200	1000
26	Telangana	RDD	500	300	200	1000
27	Tripura	TREDA	100	200	200	500
28	Uttar Pradesh	UPNEDA	1000	500	--	1500
29	Uttarakhand	UREDA RDD	400 600	100 100	-- 100	500 800
30	West Bengal	RDD	500	100	200	800
31	A & N Island	RDPRD	--	100	100	200
32	Dadar & Nagar H.	RDPRD	--	100	100	200
33	All States	KVIC	5000	1200	1000	7200
34	All States	NDDDB, Anand	3000	500	500	4000
		Total	52200	12200	11600	76000

Annexure - II

ANNEXURE-II, REFERRED TO IN REPLY TO THE PARTS (b)& (d) OF THE LOK SABHA STARRED QUESTION NO. 181 TO BE ANSWERED ON 04.07.2019 ON “SETTING UP OF BIOGAS PLANTS”.

Central Financial Assistance under the New National Biogas and Organic Manure Programme, (NNBOMP) w.e.f. 01.04.2018 for the Medium Term Plan of 14th Finance Commission up to March, 2020 for Biogas Plant size from 1 cu.m. to 25 cu.m. per day.

SN	Particulars of Central Financial Assistance (CFA) and States / UTs, Regions & Categories of beneficiaries	Biogas Plants under NNB OMP (size 1 to 25 cubic metre biogas per day) (In Rupees per plant)				
		1 Cubic Metre	2-6 Cubic Metre	8-10 Cubic Metre	15 Cubic Metre	20 - 25 Cubic Metre
A	Central Subsidy Rates Applicable (In Rs. per plant)					
1	NER States, including Sikkim and including SC and ST Categories of NER.	17,000	22,000	24,000	25,000	35,000
2	Special Category States (Jammu & Kashmir, Himachal Pradesh, Uttarakhand, and Andaman & Nicobar Islands) and Scheduled Castes / Scheduled Tribes of all other States.	10,000	13,000	18,000	21,000	28,000
3	All other States (General Category)	7,500	12,000	16,000	20,000	25,000
B	Additional Subsidy for cattle dung based biogas plants if linked with sanitary toilets, only for individual households (Rs. Per Biogas Plant) fixed amount.	1,600	1,600	1,600	Nil	Nil
C	Turn-Key Job Fee for construction, supervision, commissioning, and free O&M warranty for five years trouble free operations of plant including quality control at all levels.	<p>Rs. 2500/- per biogas plant for fixed dome design construction based plants such as Deenbandhu and floating gasholder KVIC type brick masonry models from 1 to 10 M³ and Rs. 4500/- per plant for 15 to 25 M³ plant size. Turn Key Job Fee will also be provided for eligible biogas plants for pre-fabricated plants as per above mentioned models involving part construction work either for digester or dome.</p> <p>Turn Key Job Fee at the flat rate of Rs. 1000/- per plant will be also eligible for biogas plants of size ranging from 1 to 25 M³ which are completely pre-fabricated / manufactured biogas plants and made up of standard quality material FRP / HDPE / PVC etc. as already approved or as and when approved by MNRE. However, no Turn Key Job Fee will be payable for bag type digesters made of rubberized nylon fabric (flexi model) plants as it does not involve higher construction techniques and any supervision of construction. The manufacturers and developers of such biogas plants for implementation under this scheme will have to provide a free warranty and guarantee of five years for all plants for post installation trouble free operations under the terms and conditions of Turn –Key Job Work Scheme applicable including for all those who are implementing the scheme on bidding basis.</p>				
D.	Administrative Charges– for physical target achievement range of biogas plants (Amount in □)					

1	100-3,000 nos. of Biogas Plants.	1,00,000 [^]
2	3,001-7,000 nos. of Biogas plants	10,50,000 ^{^^}
3	Above 7,000 nos. of Biogas plants	24,50,000 *
E	Support for Training courses including skill development Programme for Biogas Mitras	
1	Users Course	4,000
2	Staff Course	10,000
3	Construction-cum Maintenance / Refresher Course	50,000
4	Turn-key Workers & Management Course/ Skill Development for TKWs / RETs / SHGs/ Officials of SND and KVIC	75,000
F	Biogas Development & Training Centres. Financial support for set functions and roles of BDTCs would be provided towards staff, conducting training courses, skill development courses, pilot plant demonstration, TA/DA, consumables and contingencies as per allocated targets.	As per the pattern of CFA and staff strength / positions conveyed vide Ministry's sanction letter No. 19- 3/2011-BE (Pt.) dated 16 th November, 2011, dated 2 nd March, 2012 and continued vide sanction No 19-4/2017-BG/R&D/Biogas dated 14 th July, 2017. The annual outlay allocated year-wise shall be based on the yearly Plan of work & targets as approved activities by the MNRE.
G	Support for Communication & Publicity as per the physical achievement range of Biogas Plants (Amount in ₹)	The financial support would be provided on lump - sum basis which is linked with the physical achievements as per the range/slab of biogas plants achievements. The publicity and information charges would be limited to the actual expenditure claimed and supported by copies of vouchers which would be subject to the maximum limits as given below.
1	Up to 1,000 plants	₹ 2,00,000/-
2	1,001- 10,000 plants	₹ 4,00,000/-
3	More than 10,000 plants	₹ 6,00,000/-
H	Incentive for saving fossil fuels (diesel, petrol, kerosene, electricity etc.) to farmers by using biogas in 100% Biogas engines.	Incentive is eligible for purchase of 100% biogas engines and transportation of biogas from the site of the biogas plant to the site of biogas engine. The fixed CFA of ₹ 3000/- per 100% Biogas based Generator set / Biogas engine water Pumping System (BPS) for water pumping and meeting other small farm power needs from biogas, subject to a maximum of ₹ 4000/- per plant for plants of 15 to 25 Cubic Metre would be provided. The annual target for this will be approved by the Ministry based on the proposals received from the States and targets allocated by the MNRE.

Additional incentive to PIAs for implementation of NBOMP , biogas plants size 1 to 25 M³ (under the component 2.2 D above)

[^] Extra Rs. 400 per plant in excess of 100 biogas plants installed.

^{^^} Extra Rs.350 per plant in excess of 3000 biogas plants.

* Extra Rs. 300 per plant in excess of 7,000 biogas plants subject to maximum of Rs. 60.00 lakh (Rupees Sixty Lakhs only).

ANNEXURE-III

ANNEXURE-III, REFERRED TO IN REPLY TO THE PART (c) OF THE LOK SABHA STARRED QUESTION NO. 181 TO BE ANSWERED ON 04.07.2019 ON “SETTING UP OF BIOGAS PLANTS”.

Details of States/UTs- wise total numbers of biogas plants installed and number of villages covered under NBMMP/NNBOMP Scheme during the last three years, 2016-17 to 2018-19 & current year, 2019-20 under NNBOMP.

Sl. No.	Name of States/Union Territories	Numbers of Biogas plants set up during last three years i.e. from 2016-17 to 2018-19 and current year 2019-20 (upto 28.06.2019)	Number of villages covered under the Biogas scheme during the last three years i.e. from 2016-17 to 2018-19 and current year 2019-20 (up to 28.06.2019)
1.	Andhra Pradesh	13045	2052
2.	Arunachal Pradesh	119	16
3.	Assam	15021	5140
4.	Bihar	76	44
5.	Chhattisgarh	5617	1418
6.	Goa	43	9
7.	Gujarat	3366	1155
8.	Haryana	1142	147
9.	Himachal Pradesh	142	132
10.	Jammu & Kashmir	0	0
11.	Jharkhand	336	105 (kvic)
12.	Karnataka	17876	1318
13.	Kerala	4797	2582
14.	Madhya Pradesh	12841	6572
15.	Maharashtra	31739	11996
16.	Manipur	0	0
17.	Meghalaya	370	113
18.	Mizoram	668	311
19.	Nagaland	0	0
20.	Odisha	2751	1565
21.	Punjab	7419	1081
22.	Rajasthan	1082	380
23.	Sikkim	0	0
24.	Tamil Nadu	790	341
25.	Telangana	1955	408
26.	Tripura	164	45
27.	Uttar Pradesh	1113	457
28.	Uttarakhand	4050	1229
29.	West Bengal	398	202
30.	KVIC, Mumbai (All States)	*	*
	Total	1,26,920	38,818

*** Figures of biogas plants and Villages covered by KVIC have been subsumed in the achievements of respective States.**